

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

COARM:

113(ND)2017

PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2019

NAME OF THE COMPANY: Naveen Kapoor V/s. M/s. Prima Technologies  
Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242

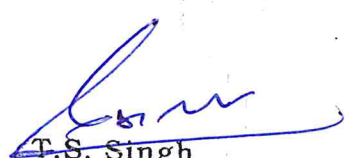
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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**Present for the Petitioner:** Mr. Kapil Chaudhary, Adv.

**Present for the Respondent:** Ms. Surobhi Sinha, Advocate for Auditor  
Mr. Varun Sharma &  
Mr. Sumit Pahwa, Advocates

**ORDER**

No time left in view of Member(J) hold a special court post lunch. Renotify  
this case on 25<sup>th</sup> September, 2019

  
T.S. Singh  
(Bench Officer)